

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:385

ANSWERED ON:01.12.2015

Sports Development and Promotion

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Ministry of Youth Affairs and Sports has any plan to promote sports and constructions/development of playgrounds/stadia specially in rural areas;
- (b) if so, the details thereof including the funds allocated and spent for the purpose and infrastructure created in the last two years and the current year State-wise;
- (c) whether the Government plans to identify talented sportspersons from each sport category and provide them intensive training/coaching to make them excel in their respective fields, if so, the details thereof and action taken for fund allocation by the Government thereon, State/UT wise and if not reasons therefor;
- (d) the details of fund allocation to States/UTs/NGOs/Companies for sports promotion and results/responses thereof; and
- (e) the details of promotional schemes/ programmes being implemented by the Ministry/SAI for the development of Sports in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS & SPORTS

(SHRI SARBANANDA SONOWAL)

(a) & (b) The Ministry of Youth Affairs & Sports was implementing a Centrally Sponsored Scheme namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme for creation of basic sports infrastructure in village and block panchayats and for providing central assistance to States/UTs for holding annual sports competitions viz. Rural, Women and North East Games at block, district, state and national levels from 2008-09 to 2013-14. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.

The RGKA Scheme provides for construction of a sports complex in each block of the country both for outdoor and indoor sports disciplines on land measuring about six - seven acres at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall). There is also a provision of Rs. 15 lakh for sports equipment to be provided by Department of Sports. The RGKA Scheme also provides for grant-in-aid for holding competitions at various levels. Under Urban Sports Infrastructure Scheme (USIS), the Ministry provides assistance for creating sports infrastructure in urban areas.

The details of funds released to States/UTs for creation of infrastructure and conduct of annual sports competitions under PYKKA Scheme during 2013-14 and under RGKA Scheme for conducting annual sports competitions during 2014-15 and 2015-16 are at Annexure-I. The state-wise details of playfields developed under the PYKKA Scheme are at Annexure-II. During 2014-15 and 2015-16, due to non-availability of convergence fund and State Component, funds could not be released.

(c) to (d) Details of Schemes being implemented by the Ministry of Youth Affairs & Sports and the Sports Authority of India (SAI) for identifying and nurturing sporting talent and promoting sports are given at Annexure - III and Annexure IV respectively.

(e) Details of funds allocation for promotion of sports under the schemes under the Ministry of Youth Affairs & Sports are given at Annexure-V.
